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Central Administrative Tribunal  
Principal Bench

Original Application No. 3054 of 2003

New Delhi, this the 27th day of July, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.A. Singh, Member (A)

1. Jai Narain, Personal Assistant,  
Cabinet Secretariat,  
Rashtrapati Bhawan,  
New Delhi.
2. Varinder Singh, Assistant,  
Department of Personnel & Training,  
North Block, New Delhi.
3. A.K. Sharma, Personal Assistant,  
Department of Telecommunications,  
Vigilance Wing, R.K. Puram,  
New Delhi.
4. Deo Nath Sah, Assistant,  
Ministry of Labour,  
Shram Shakti Bhawan,  
New Delhi.
5. Rakesh Singh Nayal, Assistant,  
Department of Economic Affairs,  
North Block, New Delhi.
6. A.K. Sinha, Assistant,  
Ministry of Information and Broadcasting,  
Shastri Bhawan,  
New Delhi.

... Applicants

(By Advocate: Shri S.N. Anand)

-versus-

1. Union of India through  
Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. The Secretary,  
Ministry of Personnel, Public Grievances  
and Pensions (Dept. of Personnel & Training)  
Lok Nayak Bhawan,  
New Delhi- 110 003.

... Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (ORAL)

By Shri Justice V.S. Aggarwal, Chairman:

Learned counsel for applicants states that  
the respondents have already granted the relief to

*VS Agg*

the applicants, therefore, he does not press the Original Application. In face of the statement, dismissed as withdrawn.



(S.A. Singh)  
Member (A)



(V.S. Aggarwal)  
Chairman

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